

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/110/(IB)/2017  
NAME OF THE PETITIONER(S) : PHENIX CONSTRUCTION TECHNOLOGIES  
NAME OF THE RESPONDENT(S) : CETHAR LTD  
UNDER SECTION : 433 ( e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1. P J SRIGANESH  
P J SRI GANESH Counsel for Respondent P J Sri Ganesh

ORDER

Counsel for petitioner called but absent. At this juncture, Shri P J Sri Ganesh, advocate, caused appearance on behalf of respondents and submitted that he has not received the papers from the petitioner. The Registry is directed to issue notice to the petitioner. Put up on 14.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc .